

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.11.2023** THROUGH PHYSICAL HEARING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Kalpesh Ramesh Chandra Patel
Vs
Indian Institute of Logistics Pvt Ltd

MAIN PETITION NUMBER : CP/1261/2019

(IA/MA) APPLICATION NUMBERS

Com.Appl/33/che/21

S.NO.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	Mr. Ravi S	Senior Counsel for Petitioner	
2.	A.M. Sridharan	Counsel for Petitioner	
3.	S. VAITHEESWARI	Senior Counsel Counsel for 6 th Respondent	
3.	P.R. Ashwin Christo	representing counsel 2nd respondent	

Sudha

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1 CP/1261/2019
Com. Appl/33/che/21

ORDER

Petitioner is led by Ld. Senior Counsel Shri. S.Ravi assisted by Shri.A.M.Sridharan, Advocate. R2 is represented by Ld. Counsel Mr. P.R.Ashlin Christo. R6 is represented by Ld. Counsel Mr. S.Vaitheeswari.

2. None is present for other Respondents.

3. It is seen from the record that none for R4, R5 and R9 has appeared till date. No reply/counter has been filed.

4. Ld. Counsel submits that all the Respondents have been served in this case.

5. Ld. Counsel Mr. A.M.Sridharan submits that R3 has adopted the reply/counter which has been filed on behalf of R2.

6. Considering the above submissions and records of the proceedings, we find that R4, R5 and R9 have nothing to say in the matter. They are set ex-parte and their defence is struck off.

7. Reply of R2 and R3 is already on record. R10 / RoC is a proforma party. Today none is present for RoC.

8. R8 was represented by Kochar & Co, but today none is present.

9. R7 was represented by PCS, but today none is present.

10. In **Com. Appl/33/che/21**, none is present for R1.

11. Representing Counsel for R2 submits that arguing counsel is busy in High Court.

12. Written submission filed by R2.



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13. Ld. Senior Counsel is directed to file written submissions within three weeks from today and serve copy to the other side.

14. R6 is also permitted to file written submissions.

15. List the main petition and application on **03.01.2024** for hearing (physical hearing).

-Sd-

[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-Sd-

[SANJIV JAIN]
MEMBER (JUDICIAL)